

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Thursday, the 27th August, 2020*

To Install CCTV Cameras

***621. Shri Devender Singh Babli, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to install CCTV Cameras equipped with latest technology for the security in State; if so, the details thereof ?

To Start Rehabilitation Work of Distributory

***607. Shri Amarjeet Dhanda, M.L.A.:** Will the Chief Minister be pleased to state the time by which the rehabilitation work of Jind Distributory No. 3 from RD 0 to 74800 is likely to be started by the Government togetherwith the details thereof ?

Operation of Overloaded Vehicles in State

***450. Smt. Kiran Choudhry, M.L.A.:** Will the Transport Minister be pleased to state whether it is a fact that overloaded vehicles are being operated in the State in collusion of the Government officers/officials and owners of stone crushers; if so, the details thereof togetherwith the action taken by the Government against erring transport operators, owners of stone crushers and Government officers/officials responsible for above said problem ?

To Install Tubewells

***630. Shri Bishan Lal Saini, M.L.A.:** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to install tubewells in village Farakpur (Ward No. 18, Municipal Corporation, Yamunanagar) and Bank Colony, Kansapur under the Jal Jeevan Yojna; if so, the details thereof ?

To Improve the Condition of CHC

***529. Smt. Geeta Bhukkal, M.L.A.:** Will the Health Minister be pleased to state—

- (a) whether it is a fact that the CHC and doctors residence in village Jamalpur of Jhajjar are in very bad condition; if so, the time by which their condition is likely to be improved; and
- (b) the time by which Government Hospital in Matanhail tehsil is likely to be made functional ?

To Take Action on Irregularities in Booster

***633. Shri Neeraj Sharma, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state the reasons for which no action has been taken by the Government against the officers responsible for the irregularities observed by me during a surprise visit

at 1:40 A.M on the booster of Ward No. 3 of Faridabad NIT Assembly Constituency for which I have intimated to the Commissioner, Municipal Corporation, Faridabad by writing a letter togetherwith the details thereof ?

To Construct Four Lane Road

***611. Shri Mewa Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct four lane road from Shahbad to Ladwa; if so, the time by which it is likely to be constructed ?

To Start Construction Work of Sub-Division Building

***575. Smt. Naina Singh Chautala, M.L.A.:** Will the Deputy Chief Minister be pleased to state the time by which the construction work of the sub-division building in Badhra is likely to be started ?

Number of Damaged Electric Poles and Lines

***486. Dr. Abhe Singh Yadav, M.L.A.:** Will the Power Minister be pleased to state—

- (a) district wise number of electric poles and the length of electric lines damaged due to wind-storm in State during the last three years;
- (b) the amount of loss incurred on it; and
- (c) whether the Government has any alternate plan to avoid such repeated loss in the frequently affected districts ?

To Open a Regional Centre of LLR University

***513. Dr. Krishan Lal Middha, M.L.A.:** Will the Animal Husbandry & Dairying Minister be pleased to state whether there is any proposal under consideration of the Government to open a regional centre of Lala Lajpat Rai University of Veterinary and Animal Sciences in Jind ?

To Re-Model Main Drain No.1

***593. Shri Harvinder Kalyan, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the main drain No.1 constructed for the disposal of sewerage/storm water which starts from Karnal is technically defective and improper for the disposal of such water;
- (b) whether it is also a fact that frequent breaches in main drain No.1 due to overflow damages crops of farmers every year especially in Indri area; and
- (c) whether there is any proposal under consideration of the Government to re-model main drain No.1 and to connect it with main drain no.2 for the smooth disposal of water; if so, the details thereof ?

To Declare Narnaul as a District

***602. Rao Dan Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to declare Narnaul as a District; if so, the time by which it is likely to be declared ?

To Give Age Relaxation in Police Recruitment

***488. Shri Ram Kumar Gautam, M.L.A.:** Will the Home Minister be pleased to state whether there is any proposal under consideration of the Government to give age relaxation of 5 years to the EWS category candidates in Police recruitment ?

To Develop Residential Sector

***556. Shri Amit Sihag, M.L.A.:** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to develop residential sector and to allot plots on the 200 acres land of HSVP acquired by the Government on Dabwali-Sirsa road ?

To Upgrade Civil Hospital

***595. Shri Surender Panwar, M.L.A.:** Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade 200 Beds Civil Hospital of Sonapat upto 300 Beds; if so, the time by which it is likely to be upgraded ?

Details of Crime in State

***567. Shri Abhay Singh Chautala, M.L.A.:** Will the Home Minister be pleased to state the month wise details of crime like murder, rape, gangrape, kidnapping, dacoity, crime against women and scheduled castes reported in State from January, 2020 to July, 2020 ?

Present Status of Water Boosters

- *527. Smt. Seema Trikha, M.L.A.:** Will the Chief Minister be pleased to state—
- (a) the present status/details of drinking water supply of the following boosters:
1. Lakkarpur booster;
 2. Sector 45;
 3. Sector 21 A;
 4. Sector 21 D;
 5. Sector 48;
 6. Bodh Vihar booster;
 7. Sainik Colony booster;
 8. ESI booster;

togetherwith the time by which the water is likely to be supplied to those boosters in which the water is not being supplied so far; and

- (b) the steps taken by the Government to improve the water supply in Badkhal Assembly Constituency ?

Problem of Drinking Water

***590. Shri Bharat Bhushan Batra, M.L.A.:** Will the Chief Minister be pleased to state whether it is a fact that the sewerage mix and inadequate water is being supplied in Gandhi Camp, Chinnot Colony, Srinagar Colony, Patel Nagar and Janta Colony in Rohtak City for the last two years; if so, the reasons thereof togetherwith the steps taken by the Government to solve the abovesaid problem alongwith the time by which the said problem is likely to be solved ?

To Remove High Tension Electricity Lines

***559. Shri Parmod Kumar Vij, M.L.A.:** Will the Power Minister be pleased to state—

(a) the steps taken by the Government to remove the 11000 volts High tension electricity lines passing over the Houses in the Panipat City togetherwith the details thereof;

(b) the reasons for delaying the abovesaid work; and

(c) the time by which the above said problem is likely to be solved ?

Construction of Bye-Pass

***504. Shri Lila Ram, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

(a) whether there is any proposal under consideration of the Government to Construct the bye-pass from Khanauri road up to Kurukshetra road via Patiala road; and

(b) whether there is also any proposal under consideration of the Government to Construct a road from Kurukshetra road to Ambala road alongside the track of Hansi Butana Canal; if so, the details thereof ?

Chandigarh:
The 21st August, 2020.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.